

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

8.

**IA-1882(MB)2024 IN
C.P. (IB)/3106(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.04.2024**

NAME OF THE PARTIES:

Ultratech Cement Ltd

Vs.

Darshan Developers Pvt Ltd

SECTION: 9, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-1882(MB)2024

1. Mr. Amir Arsiwala, Adv. Nanki Grewal, Raveena Modi, Yesha Badani i/b Wadia Ghandy & Co. a/w Mr. Nausher Kohli, Dikshat mehra and Ishita Raghav i/b Rajani Associates, Ld. Counsel for the Piramal Capital Housing & Finance Limited (CoC) present.
2. List this matter on **15.05.2024**. Meanwhile, the Applicant is directed to file consolidated IA for extension.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)